

RESERVED ON :11.10.2012
PRONOUNCED ON:31.10.2012

..... Respondent

..... Respondent

..... Respondent

..... Respondent

..... Respondent

..... Respondent

..... Respondent

**ITA 88/2002**

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S ANSAL PROPERTIES & INDUSTRIES LTD.

..... Respondent

ITA 111/2003

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S ANSAL PROPERTIES & INDUSTRIES LTD.

..... Respondent

ITA 321/2003

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S ANSAL PROPERTIES & INDUSTRIES LTD.

..... Respondent

ITA 498/2003

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S ANSAL HOUSING & CONSTRUCTION LTD.

..... Respondent

ITA 227/2004

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S ANSAL HOUSING & CONSTRUCTION LTD.

..... Respondent

ITA 336/2004

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S.ANSAL PROPERTIES & INDUSTRIES LTD.

..... Respondent

ITA 529/2004

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S ANSAL HOUSING & CONSTRUCTION LTD.

..... Respondent

ITA 690/2004

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S ANSAL HOUSING & CONSTRUCTION LTD.

..... Respondent



ITA 212/2005

COMMISSIONER OF INCOME TAX

..... Appellant

versus

M/S. ANSAL HOUSING AND CONSTRUCTION LTD. Respondent

.....Appellant

Through : Sh. Abhishek Maratha, Sr. Standing Counsel
with Ms. Anshul Sharma, Advocate.

.....Respondents

Through : Sh. Ajay Vohra, Ms. Kavita Jha and Sh.
Somnath Shukla, Advocates.
Sh. Satyen Sethi and Sh. Arta Trana Panda, Advocates.

CORAM:

MR. JUSTICE S. RAVINDRA BHAT

MR. JUSTICE R.V. EASWAR

MR. JUSTICE S.RAVINDRA BHAT

1. The present Appeals are disposed of in view of the separate judgment passed today in ITA 18/1999 titled *Commissioner of Income Tax vs. M/s Ansal Housing Finance and Leasing Co. Ltd.*

(S.RAVINDRA BHAT)
JUDGE

31st October, 2012

(R.V. EASWAR)
JUDGE